

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5157  
ANSWERED ON:25.04.2003  
STRUCTURAL ADJUSTMENT LOAN  
T.M. SELVAGANAPATHI;V. VETRISSELVAN

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the names of States from which proposals for structural adjustment loan have been received;
- (b) whether Government have made elimination of subsidies as pre-condition for States seeking structural adjustment loans from World Bank and Asian Development Bank;
- (c) if so, the details thereof; and
- (d) the States whose proposals have not been posed to the World Bank for consideration alongwith the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

- (a) The proposals for structural adjustment loan have been received from Andhra Pradesh, Karnataka, Orissa, Maharashtra, Tamil Nadu, Uttar Pradesh, and Kerala.
- (b) & (c) Government of India has framed guidelines for formulation of Structural Adjustment Loans which include rationalization of user charges.
- (d) The proposals from Maharashtra, Tamil Nadu and Uttar Pradesh have not been posed to the World Bank so far on account of ceiling on World Bank finance for adjustment operations and also their proposals/requests not being in line with guidelines.